

HIGH COURT OF DELHI: NEW DELHI

No. ~~574~~ RG/DHC/2020

Dated: 10.11.2020


OFFICE ORDER

SUBJECT: EXTENSION OF PRESENT SYSTEM OF HEARING OF MATTERS BEFORE DELHI HIGH COURT TILL 30.11.2020.

In continuation of this Court's Office Order No.538/RG/DHC/2020 dated 19.10.2020 and in view of the prevailing situation of spread of coronavirus (2019-nCOV) pandemic in the NCT of Delhi, this Court has been pleased to order that the present system of hearing the matters before this Court shall continue up to 30.11.2020 and the cases already listed before this Court upto 30.11.2020 shall stand adjourned *en bloc* as per the following schedule: -

Sl. No.	Date already fixed	New Date of Hearing
1	17.11.2020 (Tuesday)	21.01.2021 (Thursday)
2	18.11.2020 (Wednesday)	22.01.2021 (Friday)
3	19.11.2020 (Thursday)	25.01.2021 (Monday)
4	20.11.2020 (Friday)	27.01.2021 (Wednesday)
5	21.11.2020 (Saturday)	16.01.2021 (Saturday)
6	23.11.2020 (Monday)	28.01.2021 (Thursday)
7	24.11.2020 (Tuesday)	29.01.2021 (Friday)
8	25.11.2020 (Wednesday)	01.02.2021 (Monday)
9	26.11.2020 (Thursday)	02.02.2021 (Tuesday)
10	27.11.2020 (Friday)	03.02.2021 (Wednesday)
11	28.11.2020 (Saturday)	30.01.2021 (Saturday)

By Order


 (Manoj Jain)
 (Registrar General)

Endst. No. /RG/DHC/2020

Dated:

Copy forwarded for information & necessary action, if any, to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrars General of all the High Courts in India.
3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
4. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
5. The Secretary, Bar Council of India, New Delhi
6. The Secretary, Bar Council of Delhi, New Delhi
7. The Secretary, Supreme Court of India Bar Association, New Delhi
8. The Secretary, Delhi High Court Bar Association, New Delhi
9. All District & Sessions Judges, Delhi.
10. The District & Sessions Judge cum Special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, Delhi.
11. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
12. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
13. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
14. The Commissioner of Police, Delhi Police, Delhi.
15. The Director (Academics), Delhi Judicial Academy, Delhi.
16. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.

17. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
18. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
19. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
20. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
21. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
22. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
23. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
24. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
25. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
26. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice / All Registrars/ OSDs/ Coordinator (DIAC).
27. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/ Assistant Registrar (Library)/Joint Director (IT).
28. The Deputy Registrar-cum-P.A. to Registrar General.
29. Private Secretaries to all Hon'ble Judges.
30. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
31. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
32. Copy to be displayed on the Notice Board.
33. Guard file.